

the Minister of PLANNING be pleased to state

(a) whether the National Council of Applied Economic Research have suggested Rs 106 crore integrated programme to provide jobs to unemployed persons, and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) (a) and (b) The National Council of Applied Economic Research has suggested an integrated programme for the generation of additional employment opportunities through undertaking rural public works programme and through providing employment to the educated and trained people for a period in jobs which would strengthen the rural public works programme directly and generally raise the productive capacity of the rural community. The proposal envisages providing of employment to educated unemployed under well turned out schemes for mapping out the country in terms of worthwhile public works projects. The scheme would provide employment to graduate engineers and diploma holders, who will do the initial surveys for road works, irrigation works, soil conservation etc. The proposal also envisages offering employment to one lakh of educated persons with general education such as graduates, intermediates and matriculates, mainly as teachers in village schools. The total financial requirements for the project are Rs 31 crores for employment to educated unemployed and Rs 75 crores for the rural works project.

The order suggestions made are that these programmes should be integrated into the Plan and the cost of it met partly by economy in expenditure and partly by raising fresh resources. Restrictive practices inhibiting production should be removed. Adequate supply of raw materials should be assured.

Government have generally kept in view these considerations and have formulated various programmes under the Plan. Special programmes thus formulated include Small Farmers Development Agencies (Rs 67.5 crores), Agencies for Marginal Farmers and Agricultural Labourers (Rs 47.5 crores), Rural Works Programme (Rs 100 crores), Dry Farming Programme (Rs 20 crores) and Area

Development Schemes (Rs 15 crores). In addition the Crash Scheme for Rural Employment, which has been taken up during the current year, is expected to provide employment for 1000 persons on an average in each District. A provision of Rs 50 crores each has been made in the budget for 1971-72 and 1972-73 for this programme.

A special provision has also been made in the Central budget for 1971-72 for scheme especially designed to suit the educated unemployed, including engineers and technicians. While examining these schemes, the Planning Commission came to the view that the programme should not be of an *ad hoc* nature but on a continuing basis for the years 1972-73 and 73-74. Accordingly, the Planning Commission recommended various schemes involving an outlay of about Rs 13 crores for 1971-72 and Rs 25 crores each during 1972-73 and 1973-74 for the continuation of these schemes. Some of the schemes are of a nature which would be implemented by the State Governments on the basis of the expenditure being met by the Centre while some others would be directly administered by the Central Ministries. The main programmes approved relate to employment of teachers in the primary schools, rural engineering surveys, setting up of agro service centres, extending assistance to entrepreneurs for setting up small scale industries, investigation of road works to be undertaken in the Fifth Plan, building up of design units for rural water supply and providing assistance to entrepreneurs for setting up of petrol dealerships. These programmes are expected to provide employment to a large number of teachers, engineers, diploma holders, draftsmen, graduates and matriculates besides semi skilled and un skilled workers.

In the 1972-73 Central Budget, a lump sum provision of Rs 125 crores has also been provided to cover the requirements of rural water supply, rural home sites, slum clearance and improvement, primary education and schemes for Educated Unemployed.

T V Stations in Next Five Year Plan

1066 SHRI PAMPAN GOWDA
SHRI SARJOO PANDEY

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the number of television stations

proposed to be set up in India during next Five Year Plan ;

(b) the places, state-wise, where these will be established ; and

(c) the estimated annual expenditure for one station, both recurring and non-recurring ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) and (b). Proposals for setting up TV stations during the Fifth Five Year Plan have not yet been finalised.

(c) Capital expenditure on setting up a TV station of the size that are established during the Fourth Plan would be of the order of Rs. 2 crores. Thereafter the annual expenditure will depend on the duration of the service, the number of channels and the proportion between originated and canned programmes. On the assumption that a TV station will operate on one channel and will broadcast a service of about eight hours' duration (including school programmes) and the whole of the school programmes and about 50% of the general programmes would be locally originated, the annual expenditure, both recurring and non-recurring, of one station would be of the order of Rs. 80 lakhs.

Commission on Science and Technology

1066. SHRI PAMPAN GOWDA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have formed a Commission on Science and Technology ; and

(b) if so, its composition and terms of reference ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) and (b). No Commission on Science & Technology has been formed by Government. Government have, however, constituted National Committee on Science & Technology with effect from 25th October, 1971, the tenure of the Committee being 3 years. The composition and terms of reference of the Committee are given in the

statement laid on the Table of the House. [Placed in Library. See No LT—1529/72.]

Demand for Banning R.S.S.

1067. SHRI JHARKHANDE RAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a demand for the ban of R.S.S. has been put forward by various sections soon after the riots in Tellicherry, Kerala took place ; and

(b) if so, what is the decision of Government in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) Such demands have been put forward from time to time.

(b) There does not exist any law empowering the Government to ban communal organisations. The Criminal Law (Second Amendment) Bill, 1970, containing provisions *inter alia* to deal with the activities of communal organisations, had to be withdrawn at the introduction stage in September, 1970 in view of the objections raised by opposition parties in the fourth Lok Sabha. Keeping in view the objections then raised, Government are considering the lines on which legislation on the subject should be undertaken.

Plan for Science and Technology

1068. SHRI N.E. HORO : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have finalised the plan for science and technology for the remaining period of the Fourth Five Year Plan ; and

(b) if so, the salient features thereof ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) and (b). The plan for science and technology has not yet been finalised. The task has been undertaken by the National Committee on Science and Technology which have several working groups